## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: EP 293/16

PETITION NUMBER

: TP 133/17

NAME OF THE PETITIONER (S)

NAME OF THE RESPONDENT (S)

: RAMSONE GARMENTS FINISHING EQUIPMENT (P) LTD. : TCR DRILLSOL PYT. LTD.

**UNDER SECTION** 

433(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION BY WHOM

Petiti ener

PRIYANKA J. ANGADI

3480138048

Ms. Priyanka S. Angadi, Advocate appearing for the Petitioner is present. She is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

MEMBER (J)

MEMBER (T)